

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/39/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Arunachal Pradesh.

Dated Guwahati, 5th January, 2024.

Sub:- **Casual Leave.**

Ref:- Your letter No. HC (IB)-VIG/01/2023/488-91 Dated 21.12.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Ito Basar, District & Sessions Judge, Khonsa, Tirap District, Arunachal Pradesh has been granted **three days casual leave w.e.f. 03.01.2024 to 05.01.2024, along with station leave permission, from the evening of 23.12.2023 to 07.01.2024.** The next senior most Judicial Officer available at the station shall remain in charge of his Court and Office in his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/40-41/A, dated , 05-01-2024
Copy to:

1. Shri Ito Basar, District & Sessions Judge, Khonsa, Tirap District.
- ✓ 2. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)